

Indian Enclaves in Bangladesh

1642. SHRI AMAR ROY PRADHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Unstarred Question No.2344 on December 9, 1996 and state:

(a) the names of those eleven Indian enclaves in Bangladesh which have been declared as non-exchangeable alongwith the population of Indian citizens in each of the enclaves and areas of each of the enclaves;

(b) whether the demarcation work of about 41 kms.of Indo-Bangladesh land boundary has now been completed; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) to (c) A list of non-exchangeable enclaves and their approximate area as estimated by the local authorities is given below:

S.No.	Name of Enclaves (Chhits)	App. Area in acres furnished by Collector, Cooch Behar
1.	Shakati	95.23
2.	Shakati	1012.38
3.	Shakati	197.24
4.	Binnaguri	763.30
5.	Daikhata	34.19
6.	Daikhata	1640.11
7.	Binnaguri	11.50
8.	Malgram Chhit	4.73
9.	Madanakura Chhit	35.53
10.	Chhit Sooraguri	2.51
11.	Daikhata	2.63
Total Area		3799.35

Population figures are not available. Since December '96, further survey work has been completed for approximately 34.5 kms of boundary.

[*Translation*]

Telephone Dues

1643. SHRI MITRASEN YADAV: will the MINISTER OF COMMUNICATIONS be pleased to state:

(a) the telephone dues outstanding against the MPs and

ex-MPs as on date;

(b) whether the bench of Mumbai High Court issued any instruction to the Union Government for the recovery of these dues:

(c) if so, the details thereof; and

(d) the measures being adopted by the Government for timely recovery of the outstanding dues from these persons in future?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) The telephone dues outstanding against MPs and EX-MPs are to the tune of Rs. 14.38 Crores.

(b) to (d) The court has directed to take appropriate action for recovery, without showing any difference between ordinary citizen and person holding such posts as MP, MLA etc.

[*English*]

Dogri News Bulletin from Jammu Doordarshan Kendra

1644. VAIDYA VISHNU DATT:

SHRI CHAMAN LAL GUPTA:

Will the MINISTER OF INFORMATION AND BROADCASTING be pleased to state:

(a) the difficulties faced by the Government in starting Dogri news bulletin from Jammu Doordarshan Kendra;

(b) whether there are proposals to upgrade the Jammu Doordarshan Kendra and widen its present reach so that the people living in border areas of Jammu region are covered and weaned away from the Pakistani propoganda; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) Prasar Bharati have intimated that due to constraint of manpower, hardware, transmission time and other necessary infrastructural facilities it is not possible to start a Dogri news bulletin from Doordarshan Kendra, Jammu at present.

(b) and (c) Doordarshan Kendra, Jammu presently comprises of a studio set up, a high power transmitter (10 KW) for DD-1 service and an LPT for DD-2 service. There is no approved scheme, at present, for upgradation of the Kendra.

[*Translation*]

Solar Energy Plant

1645. SHRI KRISHNA KUMAR CHOUDHARY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up a Solar Energy Plant in Gaya to tackle severe power crisis in the area;